NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------|-----------|-------------------------------------|
| CP 290/16 | TP 216/17 | Hearing | 391 / 394 | Fincare Business Services Pvt. Ltd. |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAJI.P. TOHN

SPT Leg at

Advocat for pet

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2. J. Elangoran.

Counsel for petitioner is present. He has filed common synopsis. Smt. Prema Hatti appearing for ROC is present.

We have heard both of them.

Orders reserved.

MEMBER (J)

MEMBER (T)